

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH**  
**JABALPUR**

**Original Application No.200/00760/2019**

Jabalpur, this Friday, the 29<sup>th</sup> day of November, 2019

**HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER**

1.R.K.Awasthi, S/o Shri Lakshmi Prasad, DOB: 12.02.1966, Presently holding the post of Khalasi Under SMM (Electric Shed), New Katni Junction, West Central Railway (MP), R/o Qr. No. 157-E, Railway Colony, New Katni Junction, Katni (M.P.)

2. Alok Kumar Shukla, S/o Shri Ram Ujagar Shukla, DOB: 02.11.1980, Presently holding the post of Khalasi Under SMM (Electric Shed), New Katni Junction, West Central Railway (MP), R/o Gayatri Nagar, Katni (MP)

3. Arvind Kumar Guru, S/o Shri Nathu Ram Guru, DOB: 20.10.1986, Presently holding the post of Khalasi Under SMM (Electric Shed), New Katni Junction, West Central Railway (MP), R/o Nayagaon, Katni (MP)

4. Amit Kumar Shrivastava, S/o Shri Ramesh Prasad Shrivastava DOB 29.09.1983, Presently holding the post of Khalasi under AMM (BOXN), New Katni Junction, West Central Railway (MP) R/o Nayagaon, Katni (MP)

**-Applicants**

(By Advocate –**Shri S.K.Nandy**)

**V e r s u s**

1. Union of India, through its General Manager of West Central Railway Zone, Indira Market, Jabalpur (M.P.) 482001

2. Chief Material Manager, West Central Railway, Jabalpur (MP)-482001

3. Divisional Railway Manager(P), Personnel Branch, Jabalpur Division, Jabalpur (MP)-482001

**- Respondents**

(By Advocate –**Smt. Anjana Shrivastava proxy counsel for Shri A.S.Raizada**)

**O R D E R (ORAL)**

Learned counsel for the applicant seeks permission to withdraw this Original Application with liberty to file afresh with better particulars on the same cause of action.

2. The liberty is granted.
3. Accordingly, the Original Application is dismissed as withdrawn with liberty as aforesaid.

**(Ramesh Singh Thakur)**  
**Judicial Member**

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